

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

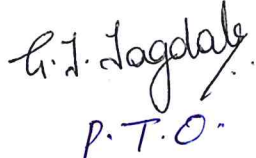
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 73/17 in CP 28/17	-	For Orders on Interim Relief.	241/ 242/ 244	Dr. Ujwala N. Jagdale@Ujwala S. Disle & Another Vs Jagdale Industries Pvt. Ltd. & 5 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

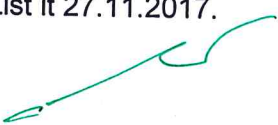
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- | | | |
|--|-----------|---|
| 1) PRADEEP DARAK
9.36841647 | R1-R5 |  |
| 2) VIKRANTH ANAND
9866060470 | R6 |  |
| 3) PODVAYYA AND CO.
ARUN PRADESH
MANU KULKARNI
PRIYANKA M.P.
SHRISTI WIDGE | APPLICANT |  |
| 4) Mrs. Jyotsna N. Jagdale | R. 4 |  |
| 5) Dr. Ujwala N. Jagdale | Applicant |  |
| 6) MR. JAYESH N. JAGDALE | R3 |  |
| 7) Mr. RAJESH N. JAGDALE | R2 |  |
| 8) Mrs UTTARA. R. JAGDALE | R4 |  |
| 9) Mrs GANDHANI. J. JAGDALE | R5 |  |

Counsel for petitioner is present. Counsel for respondents is also present. Petitioner is present in person. R-2 to 6 are present in person. Both parties have filed a joint memo stating that a memo of confirmation of oral family settlement deed was executed by the parties to the petition dated 19.08.2017 due to the intervention of Hon'ble Shri Justice R.V. Raveendran, Retired Judge of the Hon'ble Supreme Court of India which is shown as Annexure-1. In terms of the same, a memo of confirmation of oral family settlement, some properties have been allotted to each of the parties to the proceedings. The joint memo further requests the Tribunal to adjourn the matter for 90 days so that all further actions to be completed in terms of the memo of confirmation of oral family settlement and they have agreed for settlement in terms of the family settlement.

So, the joint memo is recorded and the matter is listed on 27.11.2017 for confirmation. All the parties are directed to appear on that day. Parties to the petition are directed to sign in the order sheet to confirm their presence in the Tribunal today.

List it 27.11.2017.



MEMBER (J)



MEMBER (T)